GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:5714 ANSWERED ON:30.04.2010 DEVELOPMENT OF SH 132 Shantha J.

Will the Minister of FINANCE be pleased to state:

- (a) whether Government of Karnataka has requested the Union Government for 20 percent share of the project cost for development of the SH 132 from Bellary City to Chatragudi in Andhra Pradesh from Viability Gap Funding (VGF) scheme of the Government of India:
- (b) if so, the details thereof;
- (c) whether the Union Government have considered the request of the State Government; and
- (d) if so, the time by which final decision in this regard is likely to be taken and the amount likely to be released for the project?

Answer

MINISTER OF STATE FOR FINANCE(SHRI NAMO NARAIN MEENA)

- (a) and (b) Yes, Sir. The proposal of Government of Karnataka for Development of SH 132 from Bellary city to Chatra Gudi in Karnataka on DBFOT basis was received in Ministry of Finance. The proposal is to develop SH 132 to (i) 4 lane divided carriage way from km 1.5 to km 10.00;
- (ii) 2 lane carriage way from km 10.00 to km 27.170 and Maintenance with improvement of AP Border to Chatra Gudi Road. The Total Project cost is Rs.174.01 crore and a concession period of 30 years.
- (c) and (d) The proposal was considered in the 22nd Meeting of the Empowered Institution for the Scheme to Support Public Private Partnerships in Infrastructure (Viability Gap Funding) on March 12, 2010 and was initially granted 'in principle' approval for grant of VGF support upto Rs.55.89 crore (32.1%) Out of which Rs.34.80 crore (20%) would be Government of India share.